

URGENT
By. e-mail

GOVERNMENT OF ODISHA
SCHOOL & MASS EDUCATION DEPARTMENT

No. **SME-EL2-EL2-0056-2021-4607/SME**, dtd. 27-2-2023

From

Sri B.M Pattnaik, OSS,
Under Secretary to Government

To

The Director, Elementary Education, Odisha, Bhubaneswar

Sub:- Relaxation of the provisions of Odisha Elementary Education (Method of Recruitment and Conditions of Service of Teachers and Officers) Rules, 1997 read with Amendment Rules, 2019 for promotion of teachers from Level V(B) to Level IV and Level- IV to Level-III of the service.

Sir,

In inviting reference to your Directorate letter No.624, Dt. 13.01.2023 on the aforesaid subject, I am directed to say that in accordance with the provisions under Rule 16 of Odisha Elementary Education (Method of Recruitment and Conditions of Service of Teachers and Officers) Rules, 1997, Government after careful consideration have been pleased to relax Sub-rule (2) and (3) of Rule 11 of Odisha Elementary Education (Method of recruitment and conditions of Service of Teachers and Officers) Amendment Rules, 2019.

By virtue of this relaxation; candidates who have rendered six years of service in Level- V(A) & V(B) taken together and have rendered at least six months of service in Level-V (B) shall be eligible for promotion to the grade of Level-IV of the service. Similarly, the candidates who have rendered one year of service in Level- IV shall be eligible for promotion to the grade of Level-III of the service. The above relaxation is allowed subject to fulfilment of other respective criteria mentioned in the concerned rule and related executive instructions.

The relaxation is granted for better academic development and smooth functioning of the elementary schools as per RTE norms and is valid up to one year from the date of issue of the letter.

You are therefore requested to take appropriate action to effect promotion of the eligible Teachers and Headmasters accordingly under intimation to this Department. The total process should be completed by **31.05.2023 positively**.

The above datelines should be strictly adhered to and the same will be monitored on weekly basis by a senior officer of the Directorate for its proper implementation.

Yours faithfully,

[Signature]
27/2/2023

Under Secretary to Government

Memo No. 4608 /SME, dtd. 27-2-2023

Copy forwarded to all DEOs/ all BEOs/Computer Cell of S&ME Deptt. for information and necessary action.

Computer Cell is requested to take necessary steps to hoist the above letter in the Department website for information of all.

[Signature]
27/2/2023
Under Secretary to Government

